**IN THE NATIONAL COMPANY LAW TRIBUNAL**
**MUMBAI BENCH**

**COURT – IV**

7. **IA-3569(MB)2024 IN**
**C.P. (IB)/76(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **11.07.2024**

NAME OF THE PARTIES: The Saraswat Co-Operative Bank Limited
Vs.
Orange Medicare Research Center Pvt. Ltd

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

**O R D E R**

1. None present.

2. List this matter on **27.08.2024**.

**Sd/-**
**ANU JAGMOHAN SINGH**
**Member (Technical)**

**Sd/-**
**KISHORE VEMULAPALLI**
**Member (Judicial)**

11.07.2024 / *Bmb*